

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/89/2068/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee
Member
MACT, Dhubri.

Dated Guwahati, the 8th April, 2021

Sub:- **Earned leave along with station leave permission.**

Ref:- Letter No.MACT/ESSTT/DHU/02/2021/146 dated. 03.04.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for earned leave for twenty days from 22.04.2021 to 11.05.2021 (prefixing 21.04.2021 and suffixing 12.05.2021) along with station leave permission for the said period, has been granted. Further, you have been directed to hand over charge of your court and office to the District and Sessions Judge, Dhubri, and in his absence to the next senior most Judicial officer at the station before proceeding on leave.

Yours faithfully,

Sd/-

JOINT REGISTRAR (VIGILANCE)

2071
Memo NO.HC.VII-128/89/2069-1A, dated 8-4-2021

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information. A copy of duly filled in leave application in prescribed format in respect of the concerned officer is sent herewith for necessary action from your end.
2. The District and Sessions Judge, Dhubri for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati.

JOINT REGISTRAR (VIGILANCE)